

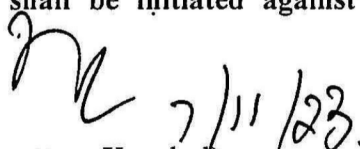
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following posting/transfer in Ministerial Cadre of Delhi District Court Establishment Service is hereby made in official exigency, with immediate effect:

S. No.	Name & E.C.	From	To
1	Sh. Dinesh Kumar EC: 83485526	SJA in Office Pool, Admn.II (HQs), Tis Hazari Courts, Delhi	Reader-cum-Ahlmad in the court of Ms. Deepika Goyal Shokeen, Ld. MM, NI Act (Digital Court)-01, Central, Tis Hazari Courts, Delhi

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.

  
(Narottam Kaushal)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No.F.97(30-III)/P&T/Admn-II/HQs/2023/


30/47 -  
30/59

Dated, Delhi the

07/11/2023

**Copy forwarded for information and necessary action to:**

1. The Principal District & Sessions Judges, Delhi/New Delhi.
2. The Officer/Officer In-Charge concerned.
3. The Personal Office of the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDO, Accounts Branch, Central District, Tis Hazari Court for necessary action.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi *for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.*
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
9. The official concerned.

  
Administrative Officer(J)  
Administration Branch-II, Central  
Tis Hazari Courts, Delhi